ORIGINAL IN HINDI

GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 2513 TO BE ANSWERED ON 9th March, 2021

CANCELLATION OF CONTRACTS OF WAREHOUSES AND TRANSPORTATIONS

†2513. SHRI RAMDAS C. TADAS:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether Food Corporation of India has cancelled the contracts of many warehouses and transportations of Maharashtra;

(b) if so, the names of the places where these contracts have been cancelled along with the reasons therefor;

(c) whether the tender will be opened again for new contracts; and

(d) if so, the details thereof?

A N S W E R MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a) & (b): No Sir, Food Corporation of India (FCI) has not cancelled handling and transport contracts of any warehouses of FCI.

Hiring and dehiring of Maharashtra State Warehousing Corporation (MSWC) and Central Warehousing Corporation (CWC) godowns for Storage space is done on need basis.

The details of hiring & dehiring of warehouses are at Annexure.

(c) & (d): Tenders for re-hiring of dehired warehouses are issued based on assessment of storage gap.

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ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE UNSTARRED QUESTION NO.2513 FOR ANSWER ON 09.03.2021 IN THE LOK SABHA.

S No.	Name of Center	Capacity (in MT)	Date of hiring	Date of dehiring	Reasons for dehiring
1	MSWC Mehkar	2000	20.01.2017	18.11.2020	The godown was used for storage of pulses. It was dehired after pulses were liquidated.
2	CWC Karanja	1000	01.11.2018	19.11.2020	The godown was used for storage of pulses. It was dehired after pulses were liquidated.
3	CWC Nanded	31160	27.01.2006	06.02.2021	The godown at Nanded was dehired because it was found unstorageworthy for storage of food grains during the inspection done by Food Ministry.
4	CWC Vashi	28120	14.07.2013	Dehiring order dated 28.12.2020, stock is under liquidation	The godown at Vashi was dehired due to operational inability to issue stocks under PDS and other constraints.
